

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. 1541/2004

New Delhi this the 11th day of November, 2004

**Hon'ble Mr. Justice V.S. Aggarwal, Chairman.
Hon'ble Mr. S.K. Naik, Member (A)**

Lakhan,
S/o late Shri Bhujbal,
R/o Type-II/66, New Campus,
Delhi College of Engineering,
Bawana Road, Delhi-42.

.... Applicant.

(By Advocate: Shri K.S. Bhatt with Sh. A.K. Aggarwal and Dr. Vijendra Mahandiyian)

Versus

1. Govt. of NCT of Delhi,
through Chief Secretary

2. Govt. of National Capital Territory of Delhi,
Delhi College of Engineering,
Bawana Road, Delhi. Respondents.

(By Advocate: Shri S.Q. Kazim with Shri Falak Mohd.)

ORDER (ORAL)

By Mr. Justice V.S. Aggarwal

Learned counsel for the applicant states that he may be permitted to withdraw the present original application and to file separate petition challenging the recruitment rules. Allowed as prayed.

Subject to aforesaid, dismissed as withdrawn.


(S.K. Naik)
Member (A)

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(V.S. Aggarwal)
Chairman